

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 125

CP No. 31/Chd/Hry/2018

IN THE MATTER OF:

Satish G. Hiremath

...Petitioner

Vs.

Sun-N-Shade Holding Pvt. Ltd.

...Respondent

Under Section: 59, 241(1), 242(4), CA 2013

Due to non-availability of Sh. Umesh Kumar Shukla, Hon'ble Member(T) on the medical grounds, the present matter is renotified to 30.08.2024.

Sd/-

Court Officer

Preeti
19.07.2024